

OFFICE OF THE
DISTRICT & SESSIONS JUDGE,
KHOWAI TRIPURA.

No. : F.9(37)-DJ/Judl/KH/2021/ 399 , Dated, Khowai,
The 5th day of February, 2021

To
The Registrar (Judicial),
High Court of Tripura,
A G A R T A L A

Subject :- Submission of statement in consolidated form of pendency and disposal report in regard to Civil & Criminal cases under the Jurisdiction of Khowai judiciary for the month of **January, 2021.**


Sir,

With reference to the subject cited above, I am furnishing herewith the statement in consolidated form of '***pendency and disposal report in regard to Civil & Criminal cases***' under the Jurisdiction of Khowai judiciary for the month of **January , 2021** as per proforma supplied from your end.

This is for favour of your kind perusal and doing the needful.

Yours faithfully,

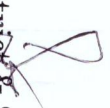
Enclo:-
01 (One) sheet of paper.


(P. K. DATTA)
District & Sessions Judge,
Khowai : Tripura.

**Subordinate Court of the
Office of the District & Sessions Judge, Khowai District, Tripura.**

Subject :- Monthly Statement of Pendency & Disposal Report for the month of January, 2021(Consolidated Statement under the Jurisdiction of Khowai
Judicial District)

Name of the Court	Civil		Criminal		Petty Case		Total	
	Pending	Disposal	Pending	Disposal	Pending	Disposal	Pending	Disposal
District & Sessions Judge	180	6	294	16	0	0	474	22
Chief Judicial Magistrate	15	1	284	78	637	130	936	209
Civil Judge(Sr. Div)-cum-Assstt Sessions Judge	46	5	58	1	0	0	104	6
Civil Judge (Jr. Div)-cum-J. M. 1 st Class	39	4	85	10	508	30	632	44
Judicial Magistrate 1 st Class-cum-Civil Judge (Jr. Div)	24	0	268	99	691	117	983	216
Total	304	16	989	204	1336	277	3129	497


 District & Sessions Judge
 Khowai Judicial District
Khowai, Tripura